

THE HIGH COURT OF KERALA

6 AUG 2018

A6-67892/2018

Kochi : 682 031

Dated: 04-08-2018

OFFICIAL MEMORANDUM

Sub: High Court Establishment - filling up of the vacancy in the category of Binder - willingness called for - regarding.

It is proposed to fill up the vacancy in the category of Binder in the High Court in the scale of pay of ₹ 19,000 - 43,600, by appointment by transfer, from among the qualified approved probationers working in the categories having identical scales of pay or lesser scales of pay than that of Binder.

The qualifications prescribed for the post are as follows;

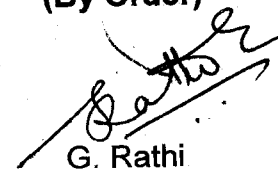
1. Pass in Standard VIII or equivalent
2. Pass K.G.T.E. in Book Binding (Lower) or equivalent

(In the absence of candidates possessing this qualification, persons with 18 months experience in book binding may be appointed, provided they prove their proficiency in book binding at a practical test.)

[Those who were in service as on 01-01-2007 and now holding a post carrying lesser scale of pay than that of Binder need only be in possession of Pass in Standard VII (III Form) or equivalent examination or Malayalam or Tamil School Leaving Certificate Examination and Pass in M.G.T. Examination or K.G.T. Examination in Book Binding (Lower)]

Qualified and willing approved probationers working in the categories having identical scales of pay and lesser scales of pay than that of Binder are directed to submit their willingness in writing to the 'A' Section, High Court on or before 13-08-2018.

(By Order)


G. Rathi
Deputy Registrar

SECRET

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To

- The Joint Registrars, High Court.
- The Deputy Registrars, High Court.
- The Protocol Officer, High Court.
- The Public Relations Officer, High Court.
- The Finance Officer, High Court.
- The Private Secretary to the Chief Justice, High Court.
- The Assistant Registrars and Chief Librarian, High Court.
- The P.A. & Addl.P.A. to the Chief Justice, High Court.
- The Private Secretaries to Judges, High Court.
- The Librarian, Kerala Judicial Academy, Athani.
- The Section Officer, 'K' Section, High Court.
- The Section Officer, Kerala Judicial Academy, Athani.
- All Section Heads, High Court.
- The Civil Sergeant, High Court.
- The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court.
- The IT Section, High Court (for publishing in the High Court website)
- The Administrative Records Sections, High Court.
- The Notice Board, High Court .
- The File/Stock File.

They shall bring the contents of this O.M. to the notice of the Members (including those who are on leave) working under them.